

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 96 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Jaiprakash Power Ventures Ltd. ....Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Arnav Vidhyarthi

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R-1

Ms. Rukhmini B.

Ms. S. Shalini

Mr. Nivesh Kumar for R-2

**ORDER**

Finally two weeks' time is granted to file reply.

List the matter on **24.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**